

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:2722

ANSWERED ON:23.07.2009

WINE PRODUCTION

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Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of wine production in the country, its import and demand in the domestic market;
- (b) the amount of excise and other duties collected each year during the last three years from wine production and sale;
- (c) whether wine producers in the country are facing difficulties in getting production licence and to tackle with the excise during structure of every State;
- (d) if so, the reasons therefor; and
- (e) the remedial steps taken by the Government in this regard?

Answer

THE MINISTER OF FOOD PROCESSING INDUSTRIES(SHRI SUBODH KANT SAHAI)

(a): The data on wine production and consumption is not maintained centrally by this Ministry. However, the details of import of wine is as under:

Year Import of Wine

2006-07 1839922

2007-08 3211236

2008-09 (Up to 2957578
Feb`09)

(Source: DGCI&S,Kolkata)

(b): The excise and other duties on wine is a State Subject, hence, the Ministry does not maintain any data on it.

(c) to (e) : The issue of production licence and excise duty in wine sector comes under the purview of State Governments.